## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP (IB) No.20/Chd/CHD/2018

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In the matter of:		
DNG Road Lines.		Petitioner.
	Versus.	
Hartek Power Private LimitedResponde		Respondent.
Present:	Mr.Deepankur Sharma, Advocate for the petitioner.	
	Notice of this petition to the respondent	t-corporate debtor
for 21.02.2018. Notice be sent by collecting the same from the registry to		
the respondent-corporate along with the copy of petition and entire paper		
book immediately by speed post and to file the affidavit of service at least		

two days before the date fixed with the postal receipts and tracking reports.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 23, 2018.